# GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## LOK SABHA STARRED QUESTION NO. 131 TO BE ANSWERED ON 26.07.2018

#### RASHTRIYA GRAM SWARAJ ABHIYAN

# \*131. SHRI T. RADHAKRISHNAN: SHRIMATI SANTOSH AHLAWAT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has launched Rashtriya Gram Swaraj Abhiyan (RGSA) recently and if so, the details including the salient features thereof along with the activities undertaken for Panchayati Raj Institutions under RGSA;
- (b) the total funds released and spent on each scheme under this Abhiyan along with the monitoring mechanism developed by the Government in this regard till date;
- (c) the number of schemes covered in the first phase of the Abhiyan along with the achievements made by the Government therein, State/UT-wise;
- (d) the period of time during which the second phase of the said Abhiyan is likely to be implemented along with the details of the targets set to be achieved during the said period and the number of villages proposed to be covered, State/ UT-wise; and
- (e) whether the model village scheme now includes 12 flagship welfare programmes and has been extended to more villages and if so, the details thereof?

### ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (e): A Statement is laid on the Table of the House.

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#### Statement referred to in reply to Lok Sabha Starred Question No. 131 for answer on

#### 26.07.2018

(a)&(b) : Rashtriya Gram Swaraj Abhiyan (RGSA), a Centrally Sponsored Scheme, has been launched in April, 2018. RGSA is to be implemented from 2018-19 to 2021-22 with total outlay of Rs 7255.50 crore having Central share of Rs 4500 crore and State share of 2755.50 crore. The central components includes Technical Assistance, collaboration with institutions, incentivization of Panchayats and project on e-Panchayat. The state component includes activities like Capacity Building and Training (CB&T) of Panchayat stakeholders, strengthening training infrastructure, technical & infrastructure support to Panchayat. The scheme covering all States/ UTs, provides for National Steering Committee (NSC) under the Chairmanship of Minister-Panchayati Raj, Government of India and a Central Empowered Committee (CEC) headed by Secretary, Panchayati Raj, Government of India to oversee implementation of the scheme. At the State level, there will be a State Advisory Committee under the Chairmanship of Minister of Panchayati Raj of the State concerned and State Steering Committee under the Chairmanship of the Chief Secretary of the State for monitoring and review.

(c) to (e): In addition to Rashtriya Gram Swaraj Abhiyan (RGSA), the Government had also launched Gram Swaraj Abhiyan (GSA) in April, 2018 with the objective to saturate 7 flagship schemes on saturation mode from 14.04.2018 to 05.05.2018. Seven schemes include Pradhan Mantri Ujjwala Yojana, Pradhan Mantri Sahaj Bijli Har Ghar Yojana(Saubhagya), Ujala Yojana, Pradhan Mantri Jandhan Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana, Pradhan Mantri Suraksha Bima Yojana and Mission Indradhanush. Under these programmes, 16,850 villages in 484 districts were taken up. During the Abhiyan, 8 days were also celebrated namely Ambedkar Jayanti on 14<sup>th</sup> April, Swachh Bharat Parv on 18<sup>th</sup> April, Ujjwala Panchayat on 20<sup>th</sup> April, Panchayati Raj Diwas on 24<sup>th</sup> April, Gram Shakti Abhiyan on 28<sup>th</sup> April, Ayushman Bharat Abhiyan on 30<sup>th</sup> April, Kisan Kalayan Karyashala on 2<sup>nd</sup> May and Ajeevika & Kaushal Vikas Mela on 5<sup>th</sup> May, 2018.

2. In continuation of GSA, Extended Gram Swaraj Abhiyan (EGSA) has been initiated for 48,929 villages in 117 Aspirational districts including eligible villages of West Bengal & Karnataka, which could not be taken up under GSA due to imposition of Model Code of Conduct, planned to be completed by 15<sup>th</sup> of August,2018. These villages are to be saturated under those 7 programmes which were taken up in GSA. In addition, 5 themes related to Health and Family Welfare, School Education, Skills, Nutrition and Agriculture have also been included under EGSA.

3. For both GSA and EGSA, Nodal Officers at the level of Director/DS/US in Govt. of India have been deputed to the identified districts to facilitate, monitor and provide feedback on saturation of identified schemes. For Aspirational Districts, Prabhari Officers at the level of Additional Secretary/Joint Secretary to the Government of India have also been deployed for similar purposes. GSA/EGSA has been supported by a robust MIS platform, *gsa.nic.in* and *egsa.nic.in* which also captures feedback from the Prabhari Officers and Nodal Officers through online. Details of progress made under GSA and target villages under EGSA at Annexure-I & Annexure II respectively. Progress made under GSA and EGSA in detail can be seen at *egsa.nic.in*.

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# <u>Annexure-I</u>

	State-wise n	o. of Villa	ages satu	irated u	nder va	rious scl	hemes of GS	A (14 <sup>th</sup> April	to 5 <sup>th</sup> May)
S.No.	State_Name	No. of villages under GSA	Mission Indra- dhanush	PMJDY	PMJJBY	PMSBY	SAUBHAGYA	UJJAWALA	UJALA
1.	ANDHRA								
	PRADESH	305	305	296	273	295	305	305	305
2.	ARUNACHAL								
	PRADESH	299	299	283	161	244	146	299	119
3.	ASSAM	3042	3042	2296	1121	1980	1285	3042	3038
4.	BIHAR	635	635	544	297	497	635	635	635
5.	CHHATTISGARH	346	346	346	346	346	346	346	346
6.	GUJARAT	96	96	96	96	96	96	96	96
7.	HARYANA	235	235	235	234	234	235	235	232
8.	HIMACHAL PRADESH	93	93	93	81	93	93	93	93
9.	JAMMU AND KASHMIR	124	124	124	118	123	109	124	124
10.	JHARKHAND	252	252	252	252	252	250	252	251
11.	KERALA	15	15	15	15	15	15	15	2
12.	MADHYA PRADESH	404	404	402	396	403	404	404	404
13.	MAHARASHTRA	192	192	180	152	167	192	190	192
14.	MANIPUR	573	573	565	481	570	573	573	535
15.	MEGHALAYA	1176	1176	864	790	744	220	1176	1173
16.	MIZORAM	382	382	256	143	164	185	382	372
17.	NAGALAND	738	738	738	738	738	353	738	474
18.	ODISHA	388	388	363	192	326	388	387	365
19.	PUDUCHERRY	10	10	10	10	10	10	10	10
20.	PUNJAB	1261	1261	1250	1219	1254	1261	1261	1257
21.	RAJASTHAN	599	599	594	587	590	599	599	599
22.	SIKKIM	101	101	79	87	83	101	101	101
23.	TAMIL NADU	1477	1477	1477	1477	1477	1477	1477	1477
24.	TELANGANA	73	73	73	73	73	73	73	73
25.	TRIPURA	531	531	531	531	531	531	531	531
26.	UTTAR PRADESH	3387	3387	3387	3387	3386	3387	3387	3385
27.	UTTARAKHAND	116	116	114	60	113	110	116	116
	Total	16,850	16,850	15,463	13,317	14,804	13,379	16,847	16,305

S.No.	States	No. of Districts	Total No. of Villages		
1	Andhra Pradesh	3	1,782		
2	Arunachal Pradesh	1	15		
3	Assam	7	2,728		
4	Bihar	13	8,569		
5	Chhattisgarh	10	1,870		
6	Gujarat	2	758		
7	Haryana	1	299		
8	Himachal Pradesh	1	70		
9	Jammu & Kashmir	2	501		
10	Jharkhand	19	6,512		
11	Karnataka	28	1,440		
12	Kerala	1	48		
13	Madhya Pradesh	8	3,048		
14	Maharashtra	4	1,707		
15	Manipur	1	11		
16	Meghalaya	1	33		
17	Mizoram	1	21		
18	Nagaland	1	16		
19	Odisha	10	2,807		
20	Punjab	2	461		
21	Rajasthan	5	1,603		
22	Sikkim	1	56		
23	Tamil Nadu	2	583		
24	Telangana	3	656		
25	Tripura	1	102		
26	Uttar Pradesh	8	5,130		
27	Uttarakhand	2	695		
28	West Bengal	18	7,408		
	Total	156	48,929		

State-wise number of villages being covered under EGSA